

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5301  
ANSWERED ON:13.12.2010  
PATENT LINKAGE BY MNCS  
Roy Shri Mahendra Kumar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether the attention of the Government has been drawn to the bogey of patent linkage raised by Multinational Companies to introduce another layer of procedural delays that would slow down the introduction of low-priced medicines by competing Indian companies; and

(b) if so, the details thereof ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Madam. Multinational Pharmaceutical Companies operating in India, have been seeking patent linkage. An SLP filed by a Multinational Company on patent linkage issue was recently dismissed by the Supreme Court as the Indian law does not permit patent linkage.